

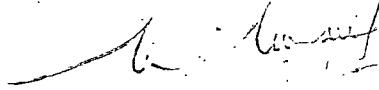
G.A.T. (PB): DELHI.

OA 1734/1987.

Shri D.Patrol Vs. Secy. Defence Services Officer's Institute.

22.4.1988.

None has been appearing in this case for the last several hearings. Even today, none appears. Petition dismissed for default.

  
(Kaushal Kumar)  
Member  
22.4.1988.

  
(K. Madhava Reddy)  
Chairman  
22.4.1988.